1981 Oral Answers AGRAHAYANA 8, 1882 (SAKA) Oral Answers 1982

area and from there oil should be transported by tankers?

Shri K. D. Malaviya: This was primarly proposed by us to our technicians whether oil can be transported to an appointed place near about Dahej and thereafter transported by sea. All these questions are still under examination; we are still in a liquid state in regard to that.

Some Hon. Members rose-

Mr. Speaker: I have allowed a number of questions. At this stage what more is needed? Next question.

People's Car'

Shri S. M. Banerjee:
•408. J Shri M. R. Krishna:
Shri Harish Chandra Mathur:
(Shri Tangamani:

Will the Minister of Defence be pleased to state:

(a) whether the Ministry of Defence propose to undertake the manufacture of a small "people's car";

(b) if so, whether this will be done in collaboration with any foreign country; and

(c) the year from which production is likely to start?

...The Deputy Minister of Defence (Shri Raghuramaiah): (a) No, Sir. The project of manufacturing a low priced vehicle is under consideration by a Committee appointed by the Ministry of Commerce and Industry.

(b) and (c). Do not arise.

Shri S. M. Banerjee: May I know whether it is a fact that two cars said to be manufactured in Ahmednagar and Hindustan Aircraft Limited were exhibited in Delhi? May I also know whether similar baby cars are to be undertaken for manufacture by the defence establishment and if so, when?

The Minister of Defence (Shri Krishna Menen): Those two vehicles are developmental projects. As for the rest, the matter is in the hands of the committee.

Shri Mahanty: Is it a fact that an Admiral of the Indian Defence Forces had discussions with the Commerce and In !ustry Ministry officials regarding the production of the people's car?

Shri Krishna Menon: He is a member of the Committee. He is the Controller General of Defence Production.

Shri Mahanty: Then the question arises......

Mr. Speaker: If he is a member of the Committee, he will know what is happening there.

Shri Mahan'y: I wanted to know whether it was a discussion in the committee or it was a private discussion across the table.

Mr. Speaker: The hon. Minister has categorically stated that the proposal is under consideration by the Commerce Ministry and there is no other proposal. What more does he want?

Shri Tangamani: May I know whether it is a fact that Mr. Reddy, formerly of Praga Tools and now of HAL, designed one of the cars which was exhibited here and, if so, whether his services will also be made available to the sub-committee which is going in for the mass production of such cars?

Shri Krishna Menon: That is a matter for the committee. I do not deal with it.

Shri Tangamani: Here is a man who has some knowledge on the subject. I want to know whether the Ministry of Defence has made some suggestions about this particular gentleman who has designed the car which has proved to be successful, because it was exhibited?

Mr. Speaker: Why does the hon. Member think that the hon. Defence Minister and the hon. Commerce Minister do not knew about this? Shri Tangamani: I want to know whether this has been done.

Mr. Speaker: I will not allow this question. I will allow up to a particular point. These are details. As to further details whether a particular gentleman has been taken into confidence or not, it is for them to decide.

Shri S. M. Banerjee: The hon. Miniser has stated that a Committee has been appointed in which the Controller General of Defence Production is a member. What are the terms of reference to this Committee? Has a decision been taken by this Committee that a small peoples' car should be manufactured by the Defence Ministry?

Shri Krishna Menon: If that question is put to the Ministry of Commerce and Industry, I have no doubt that they will answer it fully.

Mr. Speaker: Evidently, he wants to know whether it is open to the Committee to say that the Defence Ministry should take it up.

Shri Krishna Menon: That is for the committee to decide. All that we have done is to nominate a member to the committee. No doubt they will discuss the various projects in the committee. That is all we can say about it. Once a committee is appointed, how can we say what the committee is considering?

Seth Govind Das: Sometimes there is a rumour that Defence Ministry is going to appoint some committee in this respect; sometimes it is said that the Commerce Ministry is going to do that. May we know whether, after all, this question of the peoples' car has been decided by the Government and by what time the country can expect this car in the market?

Shri Krishna Menon: All that I can say is that it is for the Ministry of Commerce and Industry to say. They have appointed a committee and they are investigating it. Shri Birendra Bahadur Singhji: When the Controller-General of Defence Production had been to Japan, did he have any talks with a Japanese firm for collaboration in the production of a car like Datsun?

Shri Krishna Menon: I cannot say whether that particular matter is being investigated.

Dr. M. S. Aney: May I know whether the appointment of a committee will absolve the Minister from the duty or responsibility of getting data or inside information as to what is taking place?

Shri Krishna Menon: I am in touch with the information, but there is a certain amount of propriety to be observed when a committee is appointed. That is all what I wanted to point out.

उत्तर अदेश 🔅 नये जिलों में निर्वाचन

*४०६. श्रीं भक्त दर्शनः क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार को यह सुझाव दिया गया है कि उत्तर प्रदेश के तिब्बत सीमावर्ती क्षेत्र में हाल में बनाये गये उत्तर-काशी, चमोली ग्रीर पिथौरागढ़ के नये जिलों में १९६२ के ग्रागामी सामान्य निर्वाचन नहीं होने ['] चाहियें ताकि निर्माण कार्य की गति धीमी न हो ग्रौर निर्वाचनों के कारण ग्रनावश्यक खिचाव पैदा न हो ; ग्रौर

(ख) यदि हां, तो इस पर क्या निर्णय कियागया है ?

The Minister of Law (Shri A. K. Sen): (a) Neither the Election Commission nor the Government of India is aware of any proposal for not holding the next general elections in 1962 in the Uttar Kashi, Chamoli and Pithoragarh districts of Uttar Pradesh.

(b) Does not arise.